

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, JAIPUR BENCH, JAIPUR. (4)

* * *

Date of Decision: 05.3.97

CP 5/97 (MA 521/96) (OA 601/96)

Smt. Manorama Shrimali w/o Shri Y.K. Shrimali, r/o Flat No.43/43/3, Varun Path, Mansarovar, Jaipur.

... Petitioner

Versus

1. Shri Niraj Kumar, Senior Superintendent of Post Offices, Jaipur City Postal Division, Jaipur.
2. Shri C.P. Arora, Assistant Superintendent of Post Offices, Jaipur East Sub Division, Jaipur.
3. Shri N.L. Bhatia, Assistant Superintendent of Post Offices, Jaipur West Sub Division, Jaipur.

... Respondents

CORAM:

HON'BLE MR. GOPAL KRISHNA, VICE CHAIRMAN

HON'BLE MR. O.P. SHARMA, ADMINISTRATIVE MEMBER

For the Petitioner ... Mr.C.B.Sharma

For the Respondents ...

O-R-D-E-R

PER HON'BLE MR. GOPAL KRISHNA, VICE CHAIRMAN

Petitioner, Smt. Manorama Shrimali, has filed this Contempt Petition u/s 17 of the Administrative Tribunals Act, 1985, stating therein that by not allowing her to work as EDMC, as per directions of the Tribunal in MA 521/96 connected with OA 601/96, the respondents have committed contempt of court.

2. We have heard the learned counsel for the petitioner.

3. The learned counsel for the petitioner states that the petitioner has been re-engaged as EDMC in the Postal Department at Jaipur. This Contempt Petition, therefore, has become infructuous and it is dismissed accordingly.

(O.P.SHARMA)

ADMINISTRATIVE MEMBER

Gopal Krishna
(GOPAL KRISHNA)

VICE CHAIRMAN

VK